

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/342/ (IB)/2017  
NAME OF THE PETITIONER(S) : DECCAN CEMENTS LTD  
NAME OF THE RESPONDENT(S) : NIKITA AQUACULTURE PVT LTD & 1  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	PAWAN JHABAKH	COUNSEL FOR APPLICANT	<u>K.P.J</u>
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ORDER

Counsel for petitioner present. While submitting his arguments, counsel for petitioner stated that he has not filed the affidavit and bank statement and other required statutory formalities to be complied as per the provisions of the IB Code, 2016. Therefore, in view of the notification dated 29.6.2017 issued by the Ministry of Corporate Affairs, the matter stands abated.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)